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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.04.2018.

PRESENT: 1. HON'BLE SHRI RAJESWARA RAO VITTANALLA, MEMBER (JUDICIAL)  
2. HON'BLE DR. ASHOK KUMAR MISHRA, MEMBER (TECHNICAL)

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.185/BB/2017	For filing proof of service of Notice to ROC	252(3)	Golden Hatcheries Pvt. Ltd.	Divya Prasad, PCS	ROC	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

12 DIVYA PRASAD  
9611566234

Petitioner Company  
Golden Hatcheries Pvt Ltd



Heard Ms. Divya Prasad, PCS for petitioner. ROC report is still awaited.  
Post the case for final hearing on 11.05.2018.



MEMBER (T)



MEMBER (J)